(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	1	931215482	1	931215482	67.61	0	0	835889975	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	13	311725562	13	287788112	20.90	0	23937450	140564464	Annexure 2.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	51	69633432	50	43264832	3.14	0	26368600	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	3	42262455	3	42238350	3.07	0	24105	42262455	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	24	95142936	24	72763752	5.28	0	22379184.12	1143832	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	Annexure 9
Total		92	1449979867	91	1377270528	100.00	0	72709339.12	1019860726	